

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI
O.A. NO. 717 OF 2024**

IN THE MATTER OF:

News Item titled "People Are
Breathing in Cancer-Causing
Chemicals in their cars study find
Appearing in NDTV.com
Dated 08.05.2024

.... *SUO-MOTO*

VERSUS

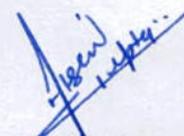
UNION OF INDIA & ANR.

.... RESPONDENTS

N.D.O.H: 24-12-2025

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(SIKRI & COMPANY)

ADVOCATES FOR RESPONDENT No. 3.
229, LAWYERS CHAMBERS,
DELHI HIGH COURT
NEW DELHI 110003
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EMAIL: sikrico@sikrilaw.com

PLACE: NEW DELHI
DATED: 22.12.2025

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI

O.A. No. 717 of 2024

IN THE MATTER OF:

News Item titled "People Are
Breathing In Cancer- Causing
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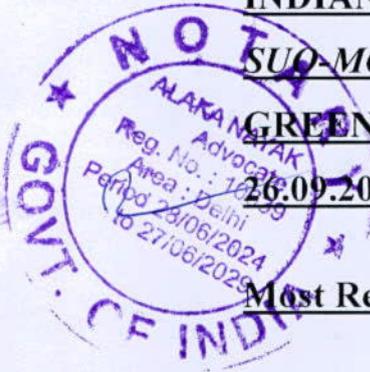
... RESPONDENTS

**ADDITIONAL AFFIDAVIT ON BEHALF OF RESPONDENT No. 3-
INDIAN COUNCIL OF MEDICAL RESEARCH (ICMR) TO THE
SUO-MOTO ORIGINAL APPLICATION UNDER THE NATIONAL
GREEN TRIBUNAL ACT, 2010 IN TERMS OF ORDER DATED
26.09.2025:**

Most Respectfully Showeth:

I, Jaibir Singh, S/o Shri Diwan Singh, aged about 57 years, presently working as Additional Director General (Admin.) in Indian Council of Medical Research (ICMR), V. Ramalingaswami Bhawan, Ansari Nagar, New Delhi-110029, do hereby solemnly affirm and state as under:

1. That I am presently working as Additional Director General (Admin.), Indian Council of Medical Research (ICMR), and authorized to file this Reply Affidavit on behalf of Respondent No. 3.



सहायक, मानविकीय (प्रशा.) / Assistant Director General (Admin.)
भारतीय आयुर्विज्ञान अनुसंधान परिषद / Indian Council of Medical Research
स्वास्थ्य अनुसंधान विभाग (स्वास्थ्य एवं परिवार कल्याण मंत्रालय)
Department of Health Research (Ministry of Health & Family Welfare)
वी. रामलिंगस्वामी भवन, अंसारी नगर, नई दिल्ली-110029
V. Ramalingaswami Bhawan, Ansari Nagar, New Delhi-110029

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2. That liberty is further craved in making such other and further submissions/filing Additional Affidavits as may be required in the facts of the case subsequently or as may be directed by this Hon'ble Tribunal.
3. That this Hon'ble Tribunal has taken cognizance of the present matter keeping in view the *News Item* titled "*People Are breathing In Cancer Causing Chemicals in their cars study find*" appearing in *NDTV.com* dated 08.05.2024 and *vide* Order dated 02.07.2024, was pleased to implead the answering Respondent in the instant Original Application on the issue involved in the present matter.
4. That this Hon'ble Tribunal *vide* Order dated 26.09.2025 taking into consideration the detailed proposal formulated by the answering Respondent for carrying out a study to evaluate health risks of flare retardant exposure to drivers and the comprehensive timelines provided therein, directed the answering Respondent to file a progress report thereof. That the instant affidavit is being filed in compliance of the directions passed *vide* Order dated 26.09.2025 on the basis of the information received.
5. That at the outset it is humbly submitted that the said proposal provided a target timeline of 18 months for completion of the proposed study. That for convenience, the same is reproduced as hereunder:

सचिव, न्यायिक (प्रशा.) / Assistant Director General (Admn.)
 भारतीय आयुर्विज्ञान अनुसंधान परिषद / Indian Council of Medical Research
 स्वास्थ्य अनुसंधान विभाग (स्वास्थ्य एवं परिवार कल्याण मंत्रालय)
 Department of Health Research (Ministry of Health & Family Welfare)
 वी. रामलिंगस्वामी भवन, अंधाबाजार, नई दिल्ली-110029
 V. Ramalingaswami Bhawan, Andha Bazar, New Delhi-110029



Target in months	0-3	4-6	7-9	10-12	13-15	16-18
Recruitment, Procurement of analytical standards and consumables.						
Preparation of SOP & Method validation.						
Sample collection.						
Analysis of results obtained & interpretation.						
Report preparation, submission & dissemination.						

6. That it is humbly submitted that the work(s) which have been carried out from the date of sanction of the project i.e., 24.09.2025 to present day (03 months approx.) are as follows:

A. Staff Recruitment:

That the recruitment process of two Project Technicians- III staffs (joined on 03.11.2025) and one Office Helper (joined on 04.12.2025) has been successfully completed within the said period.




 सहायक निदेशक (प्रशा.) / Assistant Director General (Admn.)
 भारतीय आनुवंशिक अनुसंधान परिषद / Indian Council of Medical Research
 स्वास्थ्य अनुसंधान विभाग (स्वास्थ्य एवं परिवार कल्याण विभाग)
 Department of Health Research / Ministry of Health & Family Welfare
 डॉ. रामलिंगस्वामी भवन, अंसारी नगर, नई दिल्ली-110029
 V. Ramalingaswami Bhawan, Ansari Nagar, New Delhi-110029

B. Procurement of Chemicals and Consumables:

- i. Solvents (Acetonitrile, n-Hexane, Methanol), Formic Acid, Sodium Chloride, Magnesium Sulphate and Water LC-MS grade have been successfully procured.
- ii. Certified Reference Materials (CRMs) for the three flame retardant compounds involved have also been procured.
- iii. That the procurement of metabolites of flame retardants and other required consumables are under process. That further procurement of consumables required for sample collection and analysis are under process.

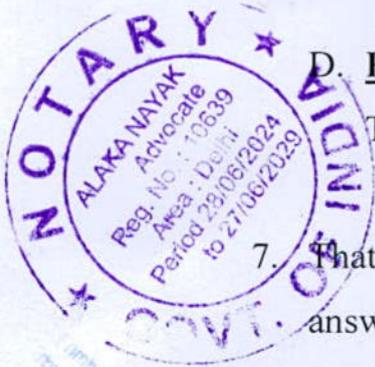
C. Field Visit:

That for the purposes of enrolling study participants, field visits were made by the answering Respondent to two vehicle agencies in Ahmedabad and Gandhinagar, both identified as Hot and Arid Zones.

D. Procurement of equipment:

That procurement of essential LC-MS equipment is under process.

7. That in light of the above, it is most humbly submitted that the answering Respondent is taking all necessary steps required for conducting the study. That furthermore, the answering Respondent shall be complying with the directions of the Hon'ble Tribunal as and when passed by this Hon'ble Tribunal.



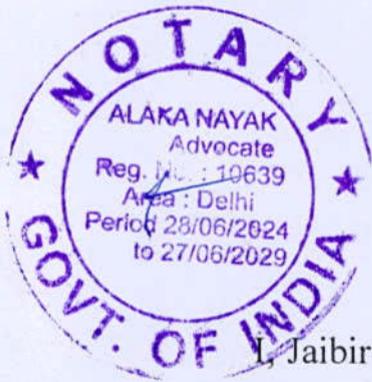
सहायक महानिदेशक (प्रशा.) / Assistant Director General (Admn.)
 भारतीय आयुर्विज्ञान अनुसंधान परिषद / Indian Council of Medical Research
 स्वास्थ्य अनुसंधान विभाग (स्वास्थ्य एवं परिवार कल्याण मंत्रालय)
 Department of Health Research (Ministry of Health & Family Welfare)
 वी. रामालिंगस्वामी भवन, अंसारी नगर, नई दिल्ली-110029
 V. Ramalingaswami Bhawan, Ansari Nagar, New Delhi-110029

8. PRAYER:

That therefore in view of the above submissions, it is humbly prayed that this Hon'ble Tribunal may be pleased to take on record the instant affidavit and consider the submissions made therein.

DEPONENT

सहायक महानिदेशक (प्रशा.) / Assistant Director General (Admn.)
भारतीय आयुर्विज्ञान अनुसंधान परिषद / Indian Council of Medical Research
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V. Ramalingaswami Bhawan, Ansari Nagar, New Delhi-110029



VERIFICATION:

I, Jaibir Singh, S/o Shri Diwan Singh, aged about 57 years, presently working as Additional Director General (Admin.) Indian Council of Medical Research (ICMR), V. Ramalingaswami Bhawan, Ansari Nagar, New Delhi- 110029, do hereby solemnly affirm and declare, that the above reply has been drafted by our counsel as per instructions and the contents of the reply are true and correct as per official record and the best of my knowledge and belief, no part of it is false and nothing material has been concealed therefrom.

Identified
I identified the deponent who
as signed in my presence
2-9-668/2014

23 DEC 2025

DEPONENT

23 DEC 2025

सहायक महानिदेशक (प्रशा.) / Assistant Director General (Admn.)
भारतीय आयुर्विज्ञान अनुसंधान परिषद / Indian Council of Medical Research
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V. Ramalingaswami Bhawan, Ansari Nagar, New Delhi-110029

CERTIFIED THAT THE DEPONENT
Sri/Smt./K...
S/o, W/o, D/o...
Identified by Shri/Smt...
has Solemnly... before me
New Delhi on...
That the Content...
I have read & explain...
Correct to this...
Notary Public

23 DEC 2025

Notary Public